
SNS Marine Services Pvt. Ltd. & Ors Vs Aditya Birla Housing Finance Ltd

I.A. No. 538 Of 2022 (WoD) In Appeal on Diary No. 952 Of 2022

Court: Debts Recovery Appellate Tribunal, Mumbai Bench

Date of Decision: Nov. 3, 2022

Acts Referred:

Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 " Section 13(2), 13(3), 13(3A) 17, 18(1)

Hon'ble Judges: Ashok Menon, Chairperson

Bench: Single Bench

Advocate: Alok D. Mishra, Gaurangi Patil, Namrta Maru, Rajesh Nagori, Kamini Pansare, V.M Legal

Final Decision: Disposed Of

Judgement